

LOK SABHA  
UNSTARRED QUESTION NO. 2177  
TO BE ANSWERED ON 10.3.2016

SAMBALPURI HANDLOOM TEXTILE

2177. DR. PRABHAS KUMAR SINGH

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) whether any patent right has been given for Sambalpuri handloom textile;
- (b) if so, the details thereof;
- (c) whether the Government is aware of the large scale duplication of Sambalpuri clothes and sarees; and
- (d) if so, the steps taken by the Government to prevent the duplication of Sambalpuri fabrics?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)  
MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

**(a) to (d):** The Sambalpuri Bandha sarees and fabrics have been registered under Geographical Indication (GI). No specific information regarding duplication of Sambalpuri clothes & sarees have been received. However awareness is being created among the handloom weavers to use the “Handloom Mark” and “Silk Mark” on their products to prevent duplication.

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